

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): (a) and (b). Each request for registration is examined on merits, keeping in view the aims and objects of the Foreign Contribution (Regulation) Act, 1976 and the rules framed thereunder.

**Confiscation of Arms in Gurdaspur by BSF**

\*771. SHRI MADHAVRAO SCINDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a huge cache of arms and ammunition was confiscated by BSF on the

AK-47 rifle	:	4 Nos.
Bazooka	:	1 No.
Rockets	:	11 Nos.
Rocket containers	:	6 Nos.
Propeller charger of Chinese marking	:	11 Nos.
Magazine AK-74 Rifle	:	8 Nos.
Charger clip	:	86 Nos.
AK-74 Live Amn	:	1086 Rds.
Rocket rings	:	11 Nos.

(c) No arrests could be made in this case as the intruders managed to escape under the cover of darkness.xyz

**Preparatory Work on 1991 Census**

\*772. SHRI EDUARDO FALEIRO:  
SHRI KALP NATH RAI:

Will the Minister of HOME AFFAIRS be pleased to state:

Lassian border out-post of Gurdaspur on Indo-Pak border on March 30-31, 1990 (night);

(b) if so, the extent of arms and ammunition seized; and

(c) the details of the persons apprehended and brought to book, indicating their modus operandi?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): (a) and (b). On the night of March 30-31, 1990, the BSF seized the following arms/ammunition in the area of Lassian border out-post of Gurdaspur:—

(a) whether census will be conducted in the country in 1991;

(b) if so, whether the necessary preparatory work is being undertaken; and

(c) the date on which the population count will be considered?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): (a) Yes, Sir.